

3. The best operator will be chosen on these parameters every month—one each from those manning the International Trunk Services, National Trunk Exchange and Special Services.

Hotels and Guest-Houses in Delhi

5133. SHRI SIMON MARANDI:
SHRI GAYA PRASAD KORI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Guest-house aur hotel gairkanuni dhandhon ki nirankush sharangahei" appearing in 'Jansatta' dated July 29, 1991;

(b) if so, the reaction of the Government thereto;

(c) the number of 5-star, 3-star and other hotels and guest-houses in Delhi;

(d) the number of licenced and un-licenced hotels and guest-houses among them;

(e) the action being taken against the unlicenced hotels and guest houses; and

(f) the number of applications for licences to hotels and guest-houses pending with the Government and the reasons for delay in granting such licences?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) A news item captioned "Guest-house aur hotel gairkanuni dhandhon ki nirankush sharangahei" appeared in 'Jansatta' in its issue of 29th July, 1991.

(b) The unauthorised and unlicenced

hotels/guest-houses are being prosecuted from time to time by local police. The courts have also been moved for their closure.

(c) The Delhi Police has reported that number of such hotels and guest-houses is 596.

(d) The Delhi Police has reported that the number of licenced hotels and guest-houses is 247 and the number of those unlicenced is 349.

(e) As stated in part (b) above.

(f) 60 applications for licences are under process with Delhi Police in consultation with the concerned agencies.

Telephone Connections in the Shakti Nagar Telephone Exchange

5134. SHRI MADAN LAL KHURANA:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the date upto which the waiting list for general category telephone connections in the Shakti Nagar Telephone Exchange, Delhi has been covered so far;

(b) the position of the waiting list in other telephone exchanges in Delhi;

(c) whether the data covered under the Shakti Nagar Exchange is far behind the dates covered in other exchanges; and

(d) if so, the reasons therefor and the remedial measures adopted in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b). Sir, the applicants registered under general category in the Shakti Nagar Exchange have been covered upto 27.12.82. A statement showing dates upto which the applicants